

ADD-ONS FOR 3 YEARS - BUNDLED - PRIVATE CAR POLICY

Key Protect

In consideration of the payment of an additional premium as specified and shown in the policy schedule, the Company hereby undertakes to pay upto an amount as stated in the Schedule, to indemnify the Insured for the cost incurred towards repairing/replacing the car keys and / or locks and/ or lockset, including the locksmith charges, upon the occurrence of theft/burglary/ loss of or damage to the keys and /or lock and /or the lockset of the Insured's vehicle, during the Policy Period.

Provided always that

1. Not more than two claims per year, would be payable under this add-on for a Policy Period
2. A claim deductible of 1% of the admissible claim amount would apply for each claim, subject to a minimum of Rs.250.
3. A claim resulting from burglary or theft is supported by a First Information Report (FIR) with the Police
4. The replaced keys/ lock/ lockset should be of same nature and kind as the one for which the claim is being made
5. Any loss or damage to the keys/ lock/ lockset is reported to the Company within 30 days of such loss or damage
6. Replacement of key(s) only would be done only for broken or damaged keys. In case of theft of key(s), entire set comprising of key, lock and lockset would be replaced.
7. The Company would not be liable for:
 - a. Any claim within the first 5 days of the happening of loss. However, in cases related to theft/burglary, this exclusion would not be applicable
 - b. Any damage/ loss to keys/lock/lockset due to malicious activities, any deliberate or criminal act, excluding theft / burglary.
 - c. Any loss or damage to the lock or lockset prior to the loss or theft of keys
 - d. Any loss or damage to the lock only
 - e. Any loss or damage covered under the manufacturer's warranty

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- f. Any claim where the Insured is not able to provide the invoices/receipts for the payments made
- g. Any loss or damage caused by radiation, radioactive contamination or the hazardous properties of any explosive, corrosive, invasive or toxic substance or material.
- h. Any loss or destruction of, or damage to, any part of the Insured's vehicle other than the keys of the Insured's vehicle, its associated lock, ignition system, any immobilizer, infra-red handset and/or alarm attached to the fob.
- i. Loss or damage caused by war, invasion, foreign enemy hostilities (whether war is declared or not), civil war, terrorism, rebellion, revolution, military force or coup, or the actions of any lawful government or public or local authority.
- j. Any kind of consequential losses

Claim under this add-on will have no impact on NO claim bonus earned on the base comprehensive policy. NO claim bonus will remain intact even after a claim under this add-on.